

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1365  
ANSWERED ON:30.11.2006  
STATUTORY DUES OF EMPLOYEES OF PSUs  
Pallani Shamy Shri K.C .

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the pending wages/bonus to employees of many of the Public Sector Undertakings (PSUs) has not been released by the Government so far;
- (b) if so, the details and the reasons therefor;
- (c) whether the Government proposes to set up Index Review Committee to compensate them adequately;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for payment of statutory dues to the employees of PSUs?

**Answer**

THE MINISTER OF THE STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV)

- (a) & (b): Central Public Sector Enterprises(CPSEs) are expected to pay the wages and salaries to their employees regularly out of their own resources. Government, however, sometimes provides financial assistance by way of non-plan loan to certain CPSEs to supplement their efforts for payments of wages/salaries when they are unable to generate enough resources.
- (c) & (d): The Government vide order dated 17.11.2006 has constituted an Index Review Committee, a non-statutory body to advise the Government on matter arising out of issues pertaining to Consumer Price Index Number for Industrial Workers (CPI-IW), New Series (Base 2001).
- (e): As per available information, during the last 3 years Government sanctioned Rs. 2024.50 crore for payment of salaries and wages and outstanding statutory dues to 35 CPSEs having 81978 employees.